Assistance of ILO to Cope up with the problem of Child Labour

594 DR. ABRAR AHMED:

SHRI VIRENDRA KATA. RIA:

Will the Minister of LABOUR be pleased to state:

- (a) whether Government have sought the< assistance of the International Labpur Organisation)[to cope with the problems of child labour in the country; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY COAL WITH ADDITIONAL CHARGE OF MINIS TER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANG MA): (a) and (b) In order to assist the developing countries in their eff ort to deal with the phenomenon of child labour, International Labour Organisation (ILO) has identified el imination of child labour as one of its project entitled Α thrust areas. ternational Programme for Elimina (IPEC)" Child Labour tion of has been launched by the ILO with assis tance from Germany and other donor countries, in six developing countries including India. programme The mainly seeks to complement the and the efforts made ources by participating countries in order to enable them, within the context of their national policies, to promote conditions for progressive regulation of child labour with a view to its ultimate elimination. The programme also envisages bringing about an in creased awareness in the internatio community for the purpose. A major component of the programme 5s to encourage, promote and voluntary organisations and other institutions in implementing action oriented programmes at the field

A National Steering Committee (NSC) cpmprising representatives of Government, employers, workers and

NGOs has be $_{\rm en}$ constituted for selection of programmes to be recommended to ILO broadly on the basis of the suitability of the organisation, the approach and cost of the programme.

Based on the tentative recommen dations of the National Steering Committee, the Programme Steering Committee of ILO, of which India is a member, has approved 50 action programmes with an allocation of US dollars 1.55 millions (approximately Rs. 4.50 crores) to be taken up in India during the years 1992 and 1993.

Setting up New Fertilizer Plant at Sindri

595. SHRI GAYA SINGH: SHRI CHATURANAN MISHRA:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to set up a new fertilizer plant at the Sindri Unit of the Fertilizer Corporation of India Limited;
- (b) if not, in what manner Government propose to utilise the huge in. frastructural facilities available at Sindri; and
- (c) whether there is any proposal under Government's consideration for fresh investment in the existing plants at Sindri?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALSA AND FERTILIZERS (SHRI CHINTA MOHAN): (a) No, Sir.

(b) The existing infrastructural facilities available at Sindri are being utilised for manufacture of Ammonia, Urea, Nitric Acid, ammonium Nitrate, Ammonium Bicarbonate and some grades of coke, as also certain byproducts like Benzene. A part of the housing, water and power facilities is also being utilised by the Pro.